

C.A.T. Bench, JODHPUR

Date of Order

Orders

18-2-92

Mr. J. K. Kaushik Counsel for Applicant
Mr. C. P. Soral, Counsel for Respondents

Put up on 21-5-92,
for further direction, alongwith
TA 2204/86.

[Signature]
REGISTRAR

Central Administrative Tribunal
Jaipur Bench; JAIPUR.

TA 2204/86
already
listed
for
hearing

21-5-92

Sh. J. K. Kaushik Counsel for
applicant
Sh. C. P. Soral Counsel for respondents.

Put up on 13/10/92 in
Court for ~~hearing~~ further
direction alongwith TA 2204/86.

[Signature]
REGISTRAR 21-5-92

Central Administrative Tribunal
Jaipur Bench; JAIPUR.

TA 2204/86
already
listed for
hearing
on 13/10/92.

13-10-92

Mr. J. K. Kaushik - Counsel for the applicant
Mr. C. P. Soral - Counsel for the respondents

Heard the learned Counsel for the
parties. The TA is disposed of with the
direction that the final judgment given
in this case will be binding and any
action taken by the respondents during
the pendency of TA 2204/86, shall be
on the decision of this Tribunal.

vide 56945/86
dated 22-10-92

[Signature]
(B. B. ...)

[Signature]
(B. B. ...)